

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO. 194
ANSWERED ON 24.07.2024

Paper leak incidents

194. # SMT. PHULO DEVI NETAM:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the incidents of paper leaks of various entrance examinations conducted by the Central and State Governments are increasing;
- (b) if so, the exam-wise details of the last two years;
- (c) the number of students and candidates who suffered due to the said paper leak and the State-wise details thereof; and
- (d) the details of steps taken by Government to prevent incidents of paper leaks?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) to (d) Competitive Examinations are conducted by different bodies for Recruitment as well as for admission to Educational Institutions. Data regarding examination specific incidents is not maintained centrally in the Ministry.

As a deterrence to unfair means in public examinations, the Central Government has enacted the Public Examination (Prevention of Unfair Means) Act 2024. This Act has come into force w.e.f. 21st June, 2024 and Rules have also been notified thereunder on 23rd June, 2024
